

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**ORDERS BY THE GOVERNOR**

**NOTIFICATION.**

Dated Shillong, the 23rd May, 2017.

**No. LR (A)32/92/Pt.III/404-** The earlier notification No.LJ(A)32/92/Pt.III/376 dated 17<sup>th</sup> May, 2017 which Special Public Prosecutors were appointed to conduct cases under the Protection of Children from Sexual Offences Act, 2012 is hereby cancelled.

**Sd/-**

**(W.Khylllep, IAS)**

**Secretary to the Govt. of Meghalaya  
Law Department.**

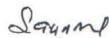
**Memo.No.LR (A)32/92/Pt.III/404-A**

**Dated Shillong the 23<sup>rd</sup> May, 2017**

Copy forwarded to:

1. The Advocate General/Additional General, Meghalaya, High Court of Meghalaya, Shillong-793001.
2. The Director General of Police, Meghalaya, Shillong.
3. The Accountant General (A&E), Shillong, Meghalaya for information.
4. The Deputy Commissioners, East Khasi Hills District, Shillong / West Khasi Hills District, Nongstoin / Ri-Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar.
5. The District and Session Judges, East Khasi Hills District, Shillong / West Khasi Hills District, Nongstoin / Ri-Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar.
6. The Superintendents of Police, East Khasi Hills District, Shillong / West Khasi Hills District, Nongstoin / Ri-Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar.
7. The Secretary, Meghalaya High Court Bar Association.
8. The Secretaries, Shillong Bar Association / Nongstoin / Nongpoh Bar Association / Jowai Bar Association / Tura Bar Association / Williamnagar Bar Association.
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of this notification in the next issue of the Meghalaya Gazette.
10. DIPR, Shillong.
11. All the Treasury Officers, of the concerned District.
12. Law(B) Department.
13. NIC, of all the concerned Districts.
14. DEO, Law Department.
15. Guard file.

**By orders, etc.**



**Under Secretary to the Govt. of Meghalaya  
Law Department.**